श्री अमरजीत जी
13/1/26

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Declaration of Assets and Liabilities

Year 2025-2026

I, अमित कुमार वर्मा, son/daughter/wife of BINOD PRASAD

aged 41 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as सहायक अवर सचिव

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,30,714 A.C. SBI 20231581617				
(iii)	Bonds, Debentures and Shares in companies	NO	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NO	NIL			
(v)	Motor Vehicles (details of make, etc.)	NO	NIL			
(vi)	Jewellery (give details of weight and value)	92 gm	GOLD NIL SILVER 200 g			
(vii)	Other assets, such as values of claims / interests	NO	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ..1.1..2.1..143
(a)	(i) Loans from Banks	~~NIL~~ SBI	~~NIL~~
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity .	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASHPV3402C NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110464479 24

Gender :- M (M/F)

Date of Birth :- 0 5 0 1 1 9 8 5 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- सहायक अवर सचिव बिहार विधान सभा

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature अमित कुमार वर्मा

Name of Employee: Amit kumar Varma

Designation: सहायक अवर सचिव

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 13/02/2026